

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-717 /ND/2019

In the matter of :

Oriental Bank of Commerce

.. PETITIONER

Vs.

Sidhartha Buildhome (P) Ltd

.. RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 22.5.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Ms. DeepaKrishan,

Hon'ble Member (Technical)

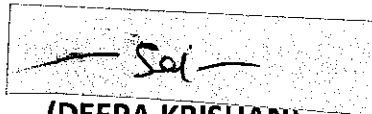
For the Petitioner /Op. Creditor :-

For the Respondent/Corporate Debtor : Mr. Prateek Gupta, Advocate

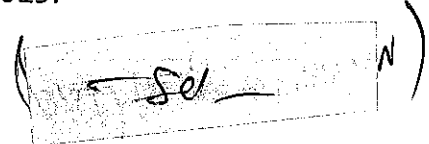
ORDER

None appears for the petitioner. Ld. Counsel appearing for the Corporate Debtor states that reply has been filed and further states that talks for amicable settlement are going on as between the parties.

In the circumstances, post this matter on 10.7.2019.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit